Scholarships under National Overseas Scholarship for SCs

2928. SHRIMATI KANIMOZHI: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) what is the year-wise total number of available scholarships under the National Overseas Scholarships for Scheduled Castes during the last three years;
- (b) year-wise details of persons who have applied and received the scholarships over the last three years; and
- (c) whether the scholarships are restricted to only a few fields of study if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI PORIKA BALRAM NAIK): (a) Thirty fresh scholarships are available annually under the Scheme of National Overseas Scholarship for Scheduled Caste etc. candidates.

(b) The year-wise number of applicants who applied, within the stipulated last date for receipt of application as per the advertisement, and the persons who were selected, over the last three years is as under:

2009-10		2010-11		2011-12	
No. of applicants	No. of selected candidates	No. of applicants	No. of selected candidates	No. of applicants	No. of selected candidates
115	30	177	30	132	Selection under process

The selected students have to take admission within three years of their selection.

(c) The scheme was partially revised in the year 2010-11. The scholarships are now provided for pursuing Master level courses and Ph.D. abroad in following specified fields of study:- (a) Engineering; (b) Management; (c) Pure Sciences; (d) Agricultural Science; and (e) Medicine.

## Restructuring package for handloom sector

2929. SHRIMATI GUNDU SUDHARANI: Will the Minister of TEXTILES be pleased to state:

- (a) the progress of the "Revival, Reform and Restructuring Package for Handloom Sector" Scheme in the country; and
- (b) the district-wise number of individual and cooperative societies benefited from the above scheme in Andhra Pradesh?

THE MINISTER OF TEXTILES (SHRI ANAND SHARMA): (a) In pursuance to the Budget announcement (2011-12), 'Revival, Reform and Restructuring package for Handloom Sector", having financial implication of Rs. 3884 crore, has been approved by the CCEA on 24.11.2011. Of this Rs. 3884 crores, Government of India's share is Rs. 3137 crore and that of State Governments, is Rs. 747 crore. As per the guidelines of said package, State Governments are required to sign a memorandum of understanding (MoU) as a token of their commitment to contribute State share for the implementation of Financial Package in their States and effecting legal and institutional reforms of Handloom cooperative societies. So far 23 States (except Chhattisgarh, Nagaland and Punjab) have signed MoU including the State of Andhra Pradesh and states have released altogether Rs. 62.95 crore towards their share. Special audit of 19 Apex and 5451 Primary Weavers Cooperative Societies (PWCSs) have been completed. NABARD has released a sum of Rs. 232.72 crore to the banks/cooperative societies for loan waiver.

(b) For Andhra Pradesh, a sum of Rs.100.16 crores has been released for loan waiver for one Apex (Rs.68.44 crore) and 249 PWCSs (Rs.31.72 crore). In addition to that, NABARD has also released Rs. 10.83 crores for loan waiver of 6033 individual weavers State. The district-wise break-up of number of cooperative societies with number of individuals who are members thereof and amount of loan waiver including recapitalization is given in Statement (See below). The district-wise distribution of the individual weavers whose loan has been waived has not been collected.